

CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE BENCH.

ORIGINAL APPLICATION NO. 808, 809 & 810/1993

MONDAY, THE 18TH DAY OF JULY, 1994

Shri Justice P.K. Shyamsundar ... Vice Chairman
Shri J.V. Ramanan ... Member (A)

1. Smt. Pushpa U. Rao,
W/o Shri Umesh Rao Yermal,
Aged 39 years,
Stenographer, Grade-III,
D.F.R.L.,
Mysorie - 570 001.
(OA No. 808/ 1993)
2. Smt. A. Leelamma,
W/o Shri Babu George,
Aged about 39 years,
Stenographer, Grade-III,
D.F.R.L.,
Mysorie - 570 011.
(OA No. 809/ 1993)
3. Shri B.T. Krishnamurthy,
S/o late Sri B. Thamaiah,
Aged about 39 years,
Stenographer, Grade-III,
D.F.R.L.,
Mysorie - 570 011. ... Applicants
(OA No. 810/ 1993)

(By Advocate Shri M.N. Swamy)

Vs.

1. The Secretary to Government,
Ministry of Defence,
South Block,
New Delhi - 110 011.
2. The Scientific Adviser to
Raksha Mantri,
Director General,
Research & Development (R & D),
Defence of Ministry,
DHQ Post,
New Delhi - 110 011.

....2/-

3. The Director,
D.F.R.L.,
Mysore - 570 011.

... Respondents

(By Advocate Shri M.S. Padmarajiah, Senior
Standing Counsel for Central Government)

ORDER

Shri Justice P.K. Shyamsundar, Vice Chairman

This matter was heard for quite some time on the previous occasion and today the learned counsel Shri M.N. Swamy appearing for the applicants in all these cases tells us that he proposes to instruct his clients to make more comprehensive representations to the Government and they may be permitted to withdraw these applications leaving open all the points raised in these applications.

2. Accordingly, we dispose of these applications without any order on merits leaving open all the contentions raised in these applications and permit the applicants to make comprehensive representations thereof. We now direct that if any such representations are made to Government in whatever form within two weeks from the date of this order, Government will dispose of such representations within three months from the date of receipt of such representations.

3. With these observations, all these three applications stand disposed of finally without any order as to costs.

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TRUE COPY T.V. Ramanan)
Member (A)

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Y
(P.K. Shyamsundar)
Vice Chairman

R. Raman
SECTION OFFICER *28/7*
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE